F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.02.2019

ORDER NO. 47 of 2019

Hon'ble President is pleased to modify the roster order no. **27 of 2019 for CESTAT, New Delhi** as follows:-

- On 01.03.2019 Hon'ble Mr. Justice Dilip Gupta, President will do chamber and administrative work.
- On 01.03.2019 all Division Bench Matters will be taken up by the Bench of Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T).

By order, (Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/0/o Chief Commissioner (AR)/ O/o Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.